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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

\+ RFA(COMM) 557/2024, CM APPL. 75264/2024, CM APPL. 75265/2024

M/S MODWAYS OBJECT D ART PVT. LTD. .....Appellant

Through: Mr. Rajiv Dewan and Mr. Araintam Gupta, Adv.

versus

JEETENDER PAL .....Respondent

Through:

CORAM:
HON'BLE MR. JUSTICE C. HARI SHANKAR
HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)

% 09.01.2026

C. HARI SHANKAR, J.

1. Learned Counsel for the appellant submits that the disputes between the parties are amicably resolved and that, therefore, nothing further survives for adjudication in this appeal.

2. He, therefore, seeks leave to withdraw this appeal.

3. The appeal is disposed of as withdrawn.

C. HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

JANUARY 9, 2026/*At*